

Before the Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No:92/2005.
This the 16th day of March, 2005

HON'BLE SHRI S.C. CHAUBE MEMBER (J)
HON'BLE SHRIKL K.B.S RAJAN MEMBER(A)

Smt. Veena Srivastava, aged about 57 years, D/o late Shri Shiv Raj Bahadur Srivastava,
R/o 13/24 Vikas Nagar P.S. Vikas Nagar Lucknow.

...Applicant

By Advocate: G.S. Chauhan.

Versus

1. Union of India through Secretary Postal Department Central Secretariate Delhi.
2. Senior Superintendent of Post office Lucknow Division, Lucknow.

...Opposite Parties

By Advocate Shri S.K. Singh.

ORDER (ORAL)
BY HON'BLE SHRI S.C.CHAUBE MEMBER(A)

Learned counsel for the applicant prays for and is allowed to withdraw the
Original Application. Accordingly, the Original Application is disposed of as withdrawn.


(K.B.S. RAJAN)

MEMBER(J)


(S.C. CHAUBE)

MEMBER(J)

v.

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Copy of order
Recd on 17/3/05
T.S.P.S